



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/160/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 6th January 2020.

Sub: **Casual leave.**

Ref:- Letter No. **F.C. XII-1-2019/02/E dtd. 02.01.2020**
Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for one day on 04.01.2020 with station leave permission, with your official vehicle, at your own cost, from the evening of 03.01.2020 till the morning of 06.01.2020, as prayed for. The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/161/A, dated 6.1.20

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

R/sr